

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:275  
ANSWERED ON:06.08.2013  
RECRUITMENT FRAUD IN CAPF .  
Ramasubbu Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has recently received any complaint with regard to fraud in the recruitment process in the Central Armed Police Forces (CAPF);
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the outcome of the inquiry and the action taken against the guilty; and
- (e) the steps taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes Madam. A few complaints as stated below, alleging fraud in the recruitment process in Sashastra Seema Bal (SSB) were received.

(i) In May, 2013, a complaint was received regarding corruption in recruitment process for the post of Head Constable, SSB in Patna, Muzaffarpur, Kishanganj, Ranchi etc., Bihar.

(ii) In July, 2013, two pseudonymous complaints were received regarding allegations against recruitment board of SSB for a recruitment process of special drive recruitment rally in the border districts of Bihar (Sitamarhi & Madhubani) for the post of Constable/GD.

(c) & (d): As regards to the complaint referred at Sl. No.

(i) above, the matter has been got inquired by the DIG, Frontier Hqr, SSB., Patna and the matter has been brought to the notice of Deputy Inspector General, Central Bureau of Investigation-Anti Corruption Bureau (ACB), Patna. The ACB, Patna has registered the case under Prevention of Corruption Act on 31.05.2013 [No.RC 14A U/S 120(B)] against two outsiders. Both the accused have been arrested. As per the inquiry report of DIG, SSB, no direct involvement of SSB official was found in the case.

As regards to the complaint referred to at Sl. No.

(ii) above, Inspector General, Frontier, Patna has been asked to verify the allegations made in the complaints and submit the report on the matter vide SSB FHQ letters dated 12.07.2013 & 29.07.2013. The Enquiry report is awaited. Action will be taken on receipt of the report. The following are already in place for fair and transparent recruitment process:-

(i) The Ministry is conducting the recruitment to the post of Constable/GD and Sub-Inspector/GD through Staff Selection Commission (SSC).

(ii) Recruitment to the post of Assistant Commandant (GD) is conducted through Union Public Service Commission (UPSC).

(iii) The written examinations are conducted by SSC and UPSC in OMR sheets.

(iv) Vigilance teams are detailed at venues of the recruitment to monitor the recruitment process and to avoid any malpractice as well as interference of touts.

(v) Proper securitization of individual dossiers/documents is carried out before the issue of offer of appointment.

(vi) Credentials of candidates reporting for training are thoroughly checked before inducting them into training.